# RAJYA SABHA

Thursday, the 13th March, 1997/22nc Phalguna, 1918 (Saka)

The House met at eleven of the clock Mr. Chairman *in the chair*.

## **ORAL ANSWERS TO QUESTIONS**

## ग्रामीण विकास की योजनओं के कार्यान्वयन को प्रभावी बनाना

## \*261. श्री राम जेठमलानी : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 12 फरवरी, 1997 के दैनिक "ट्रिब्यून" में "स्टारवेशन जोन" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है,

(ख) यदि हां, तो क्या यह सच है कि ग्रामीण विकास की योजनओं के कार्यान्वयन में बहुत सी खामियां पायी गयी हैं;

(ग) यदि नहीं, तो इस संबंध में सरकार की प्रतिक्रिया क्या है और विकास की इन योजनओं के कार्यान्वयन के बावजूद अनके क्षेत्रों के भुखमरी वाले क्षेत्र (स्टारवेशन जोन) के रूप में उभरने के क्या कारण हैं:

(घ) क्या सरकार ग्रामीण विकास की सभी वर्तमान योजनाओं के कार्यान्वयन को प्रभावी बनाने हेतु व्यापक निवारक व्यवस्था करने का विचार रखती हैं, और

(ड़) यदि नहीं, तो इसके क्या कारण हैं?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YER-RANNAIDU): (a) Yes, Sir.

(b) to (e) A statement is laid on the Table of the House.

### Statement

The newspaper report refers to the severe drought conditions prevailing in parts of western Orissa and the resultant misery of the people acutely affected. Usually such press reports emanate from backward tribal areas of erstwhile Koraput, Bolangir and Kalahandi districts now reorganised into eight districts. The measures taken to alleviate the sufferings of the people and development of the area include the focussed implementation of the ongoing poverty allevation programme as well as emergency measures under the Calamity Relief Fund. Integrated area development approach is also being pursued through Long Term Action Plan (LTAP) covering a period of 7 years launched in 1995-96.

2. A Central' Planning Committee under the Chairmanship of the Secretary, Ministry of Welfare has been in existence since 1993 to monitor preventive measures against deaths of children in remote and backward tribal areas. This Committee, in consultation with the State Governments, has identified 363 Blocks in 52 districts and 13 States which are vulnerable in this respect and where measures are required to prevent such occurrences. These measures include ear ly warning system and intensification of programmes in basic areas such as Drink ing Water, Health Services, Nutrition, PDS and employment generation. Orissa Government has prepared Action Plan for the area so identified in the State.

3. Rural development schemes are subjected to periodic evaluations by independent research agencies. These evaluation reports indicate that while the programmes are on the right track, there are some areas of concern. The findings of these Reports are processed within the Ministry and are also taken up with the State Governments for necessary corrective action. Efforts continue as a part of the ongoing process to improve planning and implementation of these schemes.

4. Generation of employment is most crucial for preventing possible starvation due to lack of purchasing power, Employment Assurance Scheme caters to this need. This scheme is demand driven and if the allocated funds are utilised and need for employment continues to exist additional funds can be allocated.

5. The regions with cases of acute misery and deprivation usually emerge due to conditions created by several fac-

tors such as degradation of environment, inequitable distribution of productive assets, poor resource base in terms of skills and capijal for generating sustained employment, weak development infrastructure and unresponsive delivery system, among others. While schemes of poverty allevation address some of these problems, it would require action on various fronts and concerted efforts from agencies of Government of India and the concerned State Governments to tackle the roots of this problems.

#### SOME HON. MEMBERS: Welcome, Sir.

SHRI GURUDAS DAS GUPTA: Sir, wish you best of health.

MR. CHAIRMAN: Thank you.

SHRI RAM JETHMALANI: Sir, I find that this is almost tragic that an important question like this should be dealt with in this most cavalier fashion. If you see the question, the question divides itself into five parts. Each of the answers is a complete evasion of the original question and is merely an attempt to conceal the facts from the House.

Sir, in the first part of the question we have asked whether, in fact, there are variable starvation zones which have become chronic, which are incurable and whch have become pockets of bureaucratic incompetence and worst corruption where funds are being eaten up without any benefit arising for the common people. No answer is given to this. Then, in the second question we have asked whether you have detected any flaws in the working of your so-called implementation of poverty alleviation schemes which you have been advertising for the last 50 years; no answer is given. Then in the third question we have asked; why are things so bad, if they are bad at all? No ariswer is given. In the fourth question we have asked as to why these starvation deaths are taking place and so on; Sir, nothing has been given. All that is said is: generation of employment is most crucial for preventing possible starvation, as if we don't know this. What worth the Minister tells that this is being taken care of by our Employment Assurance Scheme, as if there is no unemployment, as if everything is hunky-dory. Then finally, Sir, some truth has emerged. In the fifth part of the answer you have been able to, at least, admit that there are five important factor which are producing this kind of "a tra situation. They are: degration of envir ment, inequitable distribution of produe tive assets, poor resource base in terms of skills and capital for generating sustained employment, weak development infrastructure and unresponsive delivery system. Now, you have identified five factors. The first supplementary which I am putting is this: Will you, Mr. Minister, please tell us ever/since you became a Minister, what have you done concretely during your tenure as a Minister to deal with each one of these five factors?

SHRI AJIT P.K. JOGI: That will require one hour.

SHRI RAM JETHMALANI: Kindly tell us as to what you have done.

MR. CHAIRMAN: The Minister is answering.

SHRI YERRAN NAIDU: Mr. Chairman, Sir, I have given the answer to the hon. Member. In the last nine months, we have given a lot of thrust to the KBK area of western Orissa. Our hon. Prime Minister has also once visited that area. I also visited the place along with the Prime Minister. Sir for whatever programmes have been implemented so far in the KBK area we released the total amount without waiting for the utilisation certificates and audit reports in order to safeguard the interests of the poor people. We have taken a lot of steps to arrest migration and to provide wage employment and create purchasing power. ...(Interruptions)...

SHRI AJIT P.K. JOGI: Sir, today is Prime Minister's day.

SHRI RAM JETHMALANI: Let me put my second supplementary.

SHRI S.S. AHLUWALIA: He is also the Leader of the House.

SHRI SATISH AGARWAL: Where has he gone?

SHRI AJIT P.K. JOGI: Has he taken your permission, Sir? It is a question of the dignity and respect of the House. ...(*Interruptions*)... Some respet must be shown to the House. ...(*Interruptions*)... Today is Prime Minister's day. ...(*Interruptions*)...

SHRI SATISH AGARWAL: It is only once in a week that it is his duty to answer questions. ...(*Interruptions*)... He should have been here. ...(*Interruptions*)... I strongly protest against it. ... (*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWAR-LU): Sir, the Prime Minister is coming. ... (Interruptions)...

SHRI RAM JETHMALANI: Sir, kindly see what kind of an answer it is! We are talking of what they have done to stop the degradation of environment. The Prime Minister has visited the place! Inequitable distribution of productive assets the Prime Minister has visited the place! The Prime Minister's visit does not solve the problem. It only adds to the cost. ...(Interruptions)...

SHRI YERRAN NAIDU: Mr. Chairman, Sir, ... (Interruptions)

SHRI RAM JETHMALANI: Sir, the Prime Minister should answer this question. ...(Interruptions)...,

MR. CHAIRMAN: Let the Minister answer. ...(*Interruptions*)... If anything is to be supplemented, I think, the Prime

Minster can do that. ...(Interruptions) ...

SHRI YERRAN NAIDU: Sir, the Government of Orissa prepared a long-term action plan of seven years for KBK districts of Kalahandi, Bolangir and Koraput. This plan was started in 1995 and this plan will go up to 2002. A total amount of Rs. 4,557 crores has been provided for this plan. The then Prime Minister launched this programme on 19.8.1995. Keeping in view this plan, the Government of Orissa prepared an action plan for one year and the total amount required for this plan is Rs. 325.91 crores. ...(Interruptions)... Sir, this is the total outlay for that plan. Last year, our Ministry provided Rs. 210 crores for eight districts of western Orissa. Now, these are eight districts. Previously, the number of these districts was three. Sir, out of this amount of Rs. 210 crores, the Ministry has released an amount of Rs. 143 crores. For the year 1996-97 also the Government of Orissa prepared an action plan of Rs. 490 crores. We have so far released Rs. 107 crores for these eight districts for poverty alleviation. wage employment, selfemployment, development of wasteland and to provide other things. With regard to these action plans, I would like to say that the Planning Commission is the nodal agency. The Planning Commission is looking after these plans. They are convening meetings with other Ministries to coordinate the development work in that area. In a way all these Ministries are involved to ensure the development of this area.

SHRI RAM JETHMALANI: Sir, I am afraid that the Minister continues to behave as 'Alice in Wonderland'. Sir, this very news.item to which we withdrew the attention of the Minister and which the Ministry acknowledged having read, mentions, "This area development approach for poverty determination is very high sounding." The Comptroller and Auditor General of India in its report for the year ending 31st March, 1995 has said that the whole scheme was nothing but a fraud. Not only there is misappropriation of money. But the working of this scheme has also not produced any tangible re-

suits. On the contrary, Sambalpur which was supposed to be turned into a rice bowl has now turned into a begging bowl. Where has all this money gone? This is the second important question I would like to put. I would ask the Government whether they are prepared to consent to the suggestion that a Committee of this House or a Joint Committee of both the Houses should be set up to go into this question. This is too serious a matter to be dealt with through a question like this.

SHRI YERRAN NAIIDU: Mr. Chairman, Sir, it is not true.

SHRI RAM JETHMALANI: Have you read the report of the Comptroller and Auditor General?

SHRI YERRAN NAIDU: It is not true. Sir, hon. Members are aware. In regard to all these programmes, budgetary allocations are made by my Ministry to the State Government. Monitoring agencies are there. Area officers are also there. As per the instructions of the hon. Prime Minister, senior Secretaries visit those areas. We are taking a lot of steps. Under the Natural Calamity Fund, the hon. Prime Minister sanctioned Rs. 50 crores to this area. So far, we have released Rs. 50 crores; *by* various Ministries. We are pumping funds to arrest migration and other things.

SHRI RAM JETHMALANI: The children are being mortgaged. The children are being exported to the Middle East for being used in camel race. This is the kind of misery prevailing there, but the Minister says that everything is hunky-dory.

SHRI YERRAN NAIDU: Sir, in regard to the allegation about the sale of children, it is denied by the Orissa Government. In fact, there was one such allegation from Sardarpur village under Karwa block of Nuapada Disttrict. A public interest litigation petition was move before the hon. Orissa High Court—OBC No. 7343/K/96. In this regard, the Collector of Nuapada District, through a sworn affidavit, has completely denied the allegation. Normally, the newspapers may be exaggerating the situation. But the Central Government is takfing all steps to prevent migration and other things. (*Interruptions*) There was a sworn affidavit filed by the Collector of the district. (*Interruptions*)

SHRI RAM JETHMALANI: Have you read the report of the Comptroller and Auditor General? (Interruptions) Please answer this simple question. Have you read the report of the CAG?

SHRI YERRAN NAIDU: If there is any starvation death, if there is any migration, please give the information. But as I said, already, the Orissa Govenrment... (*Interruptions*)

SHRI RAM JETHMALANI: I am asking a very simple question. Have you read the report of the CAG on the working of the scheme? (*Interruptions*)

SHRI SIKANDER BAKHT: No proper answer is coming forth. (*Interruptions*)

SHRI RAM JETHMALANI: Mr. Chairman, Sir, if we compare the answer given with the question put, we will know whether the Minister has done the hom-work or not.

SHRI YERRAN NAIDU: I did my homework. Normally, the rural development schemes are subject tod a periodic evaluation by all the agencies.

SHRI SATISH AGARWAL: That was not his question. (*Interruptions*)

SHRI SIKANDER BAKHT: He is nowhere near the question (Interruptions)

DR. MOHAN BABU: The Minister is answering it. (*Interruptions*)

SHRI G. SWAMINATHAN: Sir, the question was whether the Minister had read the. report of the CAG. (*Interruptions*)

MR. CHAIRMAN: Mr. Minister, have you read the report of the CAG? (*Intenuptions*)

SHRI G. SWAMINATHAN: Money has been pilfered. The report of the CAG is that money has been pilfered. Money has not gone to the people. What has the Minister to say on that? (*Interruptions*)

SHRI YERRAN NAIDU: I am answering the question concerning my Ministry. In. regard to whatever amounts released under different heads, they are sending utilisation ceretificate. In view of the situation prevailing in that area, without going into the opening balance and the utilisation certificate, we are giving funds in order to arrest migration, in order to prevent starvation deaths. Under the leadership of Deve Gowdaji, we are taking all steps.

SHRI SATISH AGARWAL: That was not his question. (*Interruptions*)

SHRI YERRAN NAIDU: If any particular thing is there, if there is any starvation death, please give us the information. The newspapers may write so many things.

SHRI SANATAN BISI: Mr. Chairman, Sir, I belong to Orissa. I come from that area. Sir, sometime back, we had an half-an-hour discussion in this House on this matter. We discussed this issue, the KBK project and other things. The point is, whatever, the allocations that are made from here, the State Government is not doing anything; it is not using the money. Another thing is, the Agriculture Minister, Shri Chaturanan Mishra, made a statement earlier that as far as the question of starvation deaths was concerned, the National Human Rights Commission was examining it. That public interest litigation petitions are pending before the hon. Orissa High Court as well as before the Supreme Court. In view of the situation, it is in the fitness of things that article 365 of the Constitu ion should be invoked. Article 365 of the Constitution should be invoked because of the fact there has been a failure on the part of the State Government to comply with, or

give effect to, directions given by the Union. The Central Government is sendirig money. The Central Government is doing everything. What is to be done if the money is not being used? (*Interruptions*)

SHRI S.S. AHLUWALIA: Sir, what is this? How can he bring in an irrelevant point? How can he talk about invoking article 365? (*Interruptions*)

SHRI SANATAN BISI: What is to be done if the State Government is not doing anything? (*Interruptions*)

SHRI SANATAN BISI: The State Government is misappropriating everyting. The State Government is not doing anything. Money is going there.

MR. CHAIRMAN: You ask a specific question if you have one.

SHRI S.S. AHLUWALIA: Are you interested in imposing President's rule udner article 365 on the State?

SHRI SANATAN BISI: The State Government is not doing anything. (Interrup tions)

SHRI S.S. AHLUWALIA: What are you saying? (*Interruptions*)

मौलाना ओबेदुल्ला खान आजमी : मैं आपके जरिये मंत्री महोदय से यह जानना चाहता हूं कि रूरल इम्पलाइमेंट प्रोग्राम के तहत मुल्क के लोगों को रोजगार देने की जो स्कीमें बनी हैं, उन स्कीमों में पिछली कांग्रेस सराकर ने मुल्कभर के कब्रिस्तानों की घेबाबन्दी की भी शामिल किया था। उसके दो फायदे थे, कुछ तो बेरोजगार किया था। उसके दो फायदे थे, कुछ तो बेरोजगार लोग कंस्ट्रक्शन के जरिये रोजगार में लेगेंगे, बेरोजगार लोग कंस्ट्रक्शन के जरिये रोजगार में लेगेगे, दूसरे गांव-गांव में जमीनों के झगड़ो के तहत जितनी समस्याएं पैदा होती हैं, उनको सुलझाने का भी मौका मिलेगा। शांति की तरफ यह एक अच्छा कदम था मगर इतने दिन हो गये मैं हुकूमत से यह जानना चाहता हूं कि पांच-पांच लाख रूपये हर ब्लाक को देने के लिए मंत्रालय से आदेश हुआ था, क्या यह पैसा सारे ब्लाकों को पहुंचा दिया गया है और अगर पहुंचा दिया गया है तों उसके तहत क्या क्या काम हो रहा है और काम हो रहा है तो कहां-कहां काम हुआ है, कितना काम हुआ है, उसका डाटा देने की कृपा करेंगे, अगर द काम नहीं हों रहा है तो इतने महत्वपूर्ण काम को छोड़ने का क्या कारण है?

مولانا عبیداللہ خاں اعظمی: سر، میں آپ کے ذریعہ منتری مہودے سے یہ جاننا چاہتا ہوں کہ رواں ایمیلائمینٹ پروگرام کے تحت ملک کے لوگونکو جو روزگار دینے کی اسکیمیں بنی ہیں۔ ان اسکیموں میں یچھلی کانگریس سرکار نے ملک بھر کے قبر ستانوں کی گھیرا بندی کو ہو، شامل کیا تھا۔ اس کے دو فائدے تھر ۔ کچھ تو پر روزگار لوگ کنسٹرکشن کے ذریعہ روزگار میں لگینگر۔ دوسرے گاؤں گاؤں میں زمینوں کے جھگڑے کے تحت حتن سيائیں پيدا ہوتی ہیں ان کو سلجھا نے کا بھی موقعہ ملے گا۔ شانتی کی طرف یہ ایک اچھا قدم تھا ۔ مگر اتنہ دن ہو گئے میں حکومت سے یہ جاننا چاہتا ہوں کہ پانچ پانچ لاکھ رو ہے ہر بلاک کو دینے کے لیے منتزالیہ سے آدیش ہوا تھا۔ کیا یہ ییسہ سارے بلاکوں کو پہنچا دیاگیا ہے۔ تو اس کے تحت کیا کیا کام ہو رہا ہے۔ اور کام ہورہا ہے تو کہاں کہاں کام ہوا ہے۔ کتنا کام ہوا ہے۔ اس کا ڈاٹا دینے کی کریا کرینگے۔ اگر کام نہیں ہو رہا ہے تو اتنہ ضروری کام کو چھوڑ نیر کا کیا

SHRI YERRAN NAIDU: Mr. Chairman, Sir, this question relates to the western part of Orissa. So many

†[]Transliteration in Arabic Script

programmes Wage Employment, like Self-Employment, Water-shed Development, DOCRA etc. are being implemented through my Ministry throughout India. The hon. Prime Minsiter has announced that 5,433 blocks throughout the country would come under the Employment Assurance Scheme. The Employment Scheme is a demand-driven Assurance programme. Wherever employment is required by a person living below the povertyline, he can demand assured employment for 100 days. We are releasing money for every block in the country. So, there is no problem in Wage Employmentd. If any poor man wants employment, we are providing him employment. We are giving nearly Rs. 60 lakhs for each block under the Employment Assurance Programme. They can construct buildings, roads etc. under this Programme. They can take the Watershed Development Programme and everything else.

मौलाना ओबेदुल्ला खान आजमी : सर, मेरा सवाल यह है , अभी हाउस में डॉ0 जगन्नाथ मिश्र साहब तशरीफ फरमा रहे हैं जो उस जमाने में इसी निनिस्टरी को देखते थे, इन्हों ने बाकायदा यह ऐलान किया था कि कब्रिस्तानों के लिए पूरे मुल्क में पैसे पहुंचा दिये गये हैं, यह घेराबंदी सरकार करवा रही है तो सरकार के प्रोग्राम में यह चीज थी। तो वह अमल में क्यों नहीं आई, अगर सरकार के प्रोग्राम में यह चीज नहीं थी तो पूरे देश को धोखा देने का क्या कारण है, मैं तो मंत्रीजी से यह जानना चाहता हूं कि आपके पास प्रोग्राम है या नहीं, मुझे यह बात दीजिये।

مولانا عبیدالله خاں اعظمی: سر میرا سوال یہ ہے۔ ابھی ہاؤس میں ڈاکٹر جگتاتھ مشرا صاحب تشریف فرما ہیں جو اس زمانے میں ایس منسٹری کو دیکھتے تھے انہوں نے باقاعدہ یہ اعلان کیا تھاکہ قبرستانوں کے لیے پورے ملک میں پیسے پہنچا دئے گئے ہیں۔ یہ گھیرا بندی سرکار کرارہی ہے تو سرکار کے پروگرام میں یہ تھی تو وہ عمل میں کیوں نہیں آئی۔ اگر سرکار کے پروگرام میں یہ چیز نہیں تھی تو پورے دیش کو دھوکہ دینے کا کیا کارن ہے۔ میں تو منتری جی سے یہ جاننا چاہتا ہوں کہ آپ کے پاس پروگرام ہیں یا نہیں۔ مجھے یہ بتا دیجئے۔

SHRI YERRAN NAIDU: Mr. Chairman, Sir, there is no such programme in my Ministry.

मौलाना ओबैदुल्ला खान आजमी : मैं तो यह जानना चाहूंगा कि अब इनके प्रोग्राम क्या हैं? मुल्कभर में कब्रिस्तानों की घेराबन्दी का यह मसला (व्यवधान) यह तो बहुत गम्भीर मामला है, और मैं यह भी चाहूंगा कि डा. साहब भी तशरीफ फरमा रहे हों तो ज्यादा बेहतर होगा।

مولانا عبیدالله خاں اعظمی: میں تویہ جاننا چاہونگاکہ اب ان کے پروگرام کیا ہیں۔ ملک بھر میں قبرستانوں کو گھیرا بندی کا یہ مسئلہ ... مداخلت ... یہ تو بہت گمبھیر معاملہ بے اور میں یہ بھی چاہونگا کہ ڈاکٹر صاحب بھی تشریف فرماہونتو زیادہ بہتر ہوگا۔

MR. CHAIRMAN: Mr. Jagannath Mishra, you put your supplementary. (*Interruptions*)

I have called Mr. Jagannath Mihsra, please. ...(*Interruptions*)

†[]Transiteration in Arabic Script

Mr. Minister, do you want to answer this? SHRI YERRAN NAIDU: Yes, Sir.

MR. CHAIRMAN: Mr. Jagannath Mishra, I will call you later.

SHRI YERRAN NAIDU: Mr. Vice-Chairman, Sir, there is no scheme for fencing as such, but we have permitted them to do fencing and everything else under the Jawahar Rozgar Yojana. We are releasing the Jawahar Rozgar Yojana amount direct to the Gram Panchayats and the Zilla Parishads. They will fix their priorities. If they want to do fencing, they will do it. If they want to construct a school building, they will do it. They do not have a separate scheme for fencing. We have permitted them to construct compound walls, do fencing and everything else udner the Jawahar Rozgar Yojana.

मौलाना ओबैदुल्ला खान आजमी : सर, इसके लिए अलग से ऐलान करने की क्या जरूरत थी । मंत्रालय ने ऐलान किया था। कांग्रेस के जमाने में यह ऐलान किया था, मंत्री जी ने ऐलान किया था। पर इसके लिए इतना बड़ा ऐलान करने की क्या जरूरत थी? सर, क्या यह पूरे देश को गुमराह नहीं किया गया है? ऐसा यहां से देश के कब्रिस्तानों का नाम लेकर ऐलान किया गया था।

مولانا عبیداللہ خاں اعظمی: سر، اس کے لیے الگ سے اعلان کرنے کی کیا ضرورت تھی۔ منترالیہ نے اعلان کیا تھا۔ کانگریس کے زمانے میں یہ اعلان کیا تھا۔ منتری جی نے اعلان کیا تھا۔ پر اس کے لیے اتنا بڑا اعلان کرنے کی کیا ضرورت تھی۔ سرکیا یہ پورے دیش کو گمراہ نہیں کیا گیا ہے۔ ایسا یہاں سے دیش کے قبرستانوں کانام لے کر اعلان کیا گیا تھا۔

[RAJYA SABHA] سالط بیجاجی برج ا میرند

during his visit to Orissa, promised to sanction Rs. 50 crores. Recently, we have released Rs. 13 crores under the Natural Calamity Relief Fund. In a Committee of Secretaries and Ministers, which met under the Chairmanship of Shri Chatura-nan Mishraji, it was also decided to release the remaining 37 crores of rupees. After that visit of the Hon'ble Prime Minister, my Ministry is having a lot of oepning balance. We are not waiting for observing the norms. On the instructions of the Hon'ble Prime Minister we have released the second instalment of Rs. 37 crores to the particular areas, without waiting for the Utilisation Certificates or the Audit Reports.

Regarding starvation deaths, officials of the Orissa Government, who came yesterday, mentioned in the memorandum submitted by them that there was no case' of starvation death or sale of children to anybody. Orissa Government is also taking initiatives to establish food centres. They are taking a lot of pains.

डा. जगन्नाथ मिश्र : सभापति महोदय, इसके खंडन से कुछ नहीं होगा । जो दृश्य टी.वी. पर दिखाए गए हैं, उनका कोई खंडन नहीं हो सकत है । सरकार औपचारिक खंडन से देशवासियों को इसको स्वीकार करने से रोक नहीं सकती । इसलिए इसको आप गंभीरता से लीजिए । औपचारिक आंकडो में मत जाइए। इन जिलों की हालत बहुत बदतर है, बहुत बुरी है । आज से समाज में, आज के इस ढांचे में हजारो लोग वहां भूख से मर रहे हैं । वहां लोगों को और सदन को भ्रमित करना यह उचित नहीं है ।

SHRI YERRAN NAIDU: Sir, the State Government of Orissa is to ensure implementation of the Inter-State Migrant Workers Act under which the contractors exporting the labour because of lack of work are to be prosecuted. The State Government has given instructions to the District Magistrates to see if any bulk labour is being exported for lack of work. Their-observation is that no such incident has taken place. They are observing such migrations at the railway

श्री जगन्नाथा मिश्र : सभापति महोदय, यह सवाल उडीसा से संबंधित है। मैं अत्यन्त ही महत्वपूर्ण घटना की ओर सरकार और सदन का ध्यान आकृष्ट कर रहा हं। उडीसा सरकार की यह शिकायत है कि जिन आठ जिलों में यह भुखमरी की हालत है, चंद दिन पहले एक निजी टी.वी. में वहां का दृश्य दिखाया गया था जो कि अत्यन्त ही दृदय-विदारक है । उसमें महिलाओं और बच्चों की हालत प्रदर्शित की गई है। उड़ीसा सरकार की यह शिकायत है कि प्रधानमंत्री के ऐलान के बावजूद धनराशि उपलब्ध नहीं है । उस धनराशि को दिखाया जा रहा है । जो सामान्य मद में उन्हें उपलब्ध होनी चाहिए थी। इन आठ जिलों के लिए जो दीर्घकालीन योजनओं मंजूर की गई थी, तत्कालीन प्रधानमंत्री नरसिंह राव द्वारा, इस कार्यक्रम के अन्तर्गत कोई अतिरिक्त धनराशि उडीसा सरकार को नहीं दी गई है। दूसरा उड़ीसा सरकार ने शर्तो में शिथिलीकरण की मांग की थी। एक असाधारण परिस्थिति उडीसा यह यह धनराशि गरीबों को उपलब्ध नहीं हो सकती . उन्हें इन योजनओं के कार्यान्वयन का लाभ नहीं पहुंच सकता । योजना आयोग आयोग के समक्ष मंत्रालय ने मसौदा भेजा था, प्रस्ताव भेजा था। लेकिन अभी तक उड़ीसा सरकार को औपचारिक रूप से इन शर्तो के शिथिलीकरण के बारे में न सूचना दी गई है और न वहां कुछ हो रहा है। अभी हमारे माननीय सदस्य जेठमलानी जी ने जिस रिपोर्ट की चर्चा की है वह और भी महत्वपर्ण और गंभीर है। वहां पर ऐसी परिस्थिति हैं कि हजारों हजार लोग दिन प्रति दिन मरण सत्र हो रहे हैं, भुख के कारण तड रहे हैं और प्रति दिन मरण सत्र हो रहे है, भूख के कारण तड़ रहे हैं और विवर होकर दूसरी जगह पर जा रहे हैं । इस पर सरकार अगर गंभीरता से विचार नहीं करती है । तो स्थिति और भी थंयकर होगी । जो सरकार का अश्वासन है . बार बार प्रधानमंत्री कहते हैं कि हम गरीबों के लिए हैं और हम गांवों के गरीबों की मदद करेंगे । ऐसी आशा बंधाते हैं । लेकिन उडीसा के इन आठ जिलों मे इन आश्वासनों का कोई असर नहीं है, प्रभाव नहीं है। इसलिए मैं मंत्री जी से जानना चाहता हूं कि उडीसा सरकार को वे तत्काल अतिरिक्त धनराशि कब उपलब्ध करायेंगे? दुसरा, जो शर्ते पहले से हैं, उनके शिथिलीकरण की मांग उडीसा सरकार ने क्या कार्यवाही की है ? तीसरा, मैं यह जानना चाहता हं कि जो सामान्य हम बनता है उस धनराशि को इसमें जोड़कर लोगों को भ्रमित क्यों किया जा रहा है?

SHRI YERRAN NAIDU: Mr. Chairman, Sir, the Hon'ble Prime Minister,

stations and at other places. Sir, money is there.

MR. CHAIRMAN: Mr. Minister, money may be there, but the point is whether serious starvation deaths have been reported or not.

SHRI YERRAN NAIDU: No, Sir.

MR. CHAIRMAN: When TV has been quoted, something more serious has to be done.

THE PRIME MINISTER (SHRI H.D. DEVE GOWDA): Mr. Chairman, Sir, particularly on this issue, let us take a nonpolitical stand. I request the hon. Chairman to send a team there. (*Interruptions*)

**डा. जगन्नाथ मिश्र :** इसके लिए हाउस कमेटी बनाइए।

SHRI H.D. DEVE GOWDA: I am myself suggesting: please send a team to find out what action we have taken in the last nine months so far as the areas affected by drought are concerned. After my visit, we have released not only Rs. 50 crores, but we have also released Rs. 136.5 crores, irrespective of the money which had been released earlier, which was not spent. I do not want to make any comment; I do not want to mix politics. What was the money that was released, whether it has been spent or not spent-I am not going to make a big noise on that. But after my visit, I have released Rs. 136.5 crores upto to 10.2.97 under different categories of the Rural Development programme. And in addition to that, under the National Calamity Fund, we have released Rs. 50 crores. How much money we have spent, how much money is yet to be spent and whether money is the problem for providing employment, all these things the House Committee can study and submit a report to this House.

MR. CHAIRMAN: I accept the suggestion to send a House Committee.

SHRI SATISH AGARWAL: Thank you very much.

### Setting up NABI Nagar Super Thermal Power Station in Bihar

†262. DR. JAGANNATH MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up Nabi Nagar super thermal power station in Bihar;

(b) if so, the details thereof;

(c) by when the work is proposed to be started; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENU-GOPALACHARI): (a) to (d) A Statement is laid on the Table of the House.

### Statement

(a) Yes, Sir.

(b) Government of India had decided to set up a 2000 MW coal based Mega Power Project at Nabi Nagar in Bihar. Global tenders were invited by the Power Grid Corporation of India. On behalf of Ministry of Power, for 'pre-qualification' of project developers. In response to the global tender eight parties bought the bid documents. Tenders for prequalification of developers were to be submitted/ opened on he 28th of November, 1996. Howeyer, due to clarifications sought by the prospective bidders regarding the availability of coal from the linked mine block and its commercial viability the bid submission/opening has been deferred. No bids were submitted.

(c) and (d) Implementation of the project is expected to commence during the Ninth Five Year Plan.

डा. जगन्नाथ मिश्र : सभापति महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि भारत सरकार की यह निर्धारित नीति है कि मेगा प्रोजेक्ट के अन्तर्गत जिन स्थानों में कोयले की उपलब्धता है वहां पर थर्मल पावर स्टेशन बनाए जाये और उस स्कीम के अन्तर्गत नबीन नगर में दो हजार मेगावाट विद्युत केन्द्र स्थापति करने की अनुमति तत्कालीन प्रधानमंत्री राजीव गांधी ने 1989 में